

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
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File No. XXII(6)/1/2024-25/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Mr. Surya Mani Tripathi, District & Additional Sessions Judge, Bokaro (Berma at Tenughat).
3. Mr. Surya Bhushan Ojha, District & Additional Sessions Judge-cum-Spl. Court, elected MP & MLA, Chaibasa.
4. Mr. Satyapal, District & Additional Sessions Judge, Chatra.
5. Mr. Suraj Prakash Thakur, District & Additional Sessions Judge, Chatra.
6. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Spl. Court, elected MP & MLA, Daltonganj.
7. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Offences under SC & ST Act, Deoghar.
8. Mr. Durgesh C. Awasthi, District & Additional Sessions Judge-cum-Spl. Court, elected MP & MLA, Dhanbad.
9. Mr. Kumar Saket, District & Additional Sessions Judge, Dhanbad.
10. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge, Dumka.
11. Mr. Ashutosh Kumar Pandey, District & Additional Sessions Judge, Garhwa.
12. Mr. Soumendra Nath Sikdar, District & Additional Sessions Judge, Giridih.
13. Mr. Piyush Srivastava, District & Additional Sessions Judge, Godda.
14. Mr. Nirupam Kumar, District & Additional Sessions Judge, Godda.
15. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
16. Mr. Onkar Nath Choudhary, District & Additional Sessions Judge-cum-Spl. Court, elected MP & MLA, Hazaribagh.
17. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
18. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur.
19. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
20. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Jamtara.
21. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
22. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma.
23. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
24. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
25. Ms. Kusum Kumari, District & Additional Sessions Judge, Ramgarh.
26. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Spl. Court, elected MP & MLA, Ranchi.
27. Mr. Manish, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi.
28. Mr. Vishal Srivastava, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
29. Mr. Yogesh Kumar Singh, Additional Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi.
30. Mr. Shekhar Kumar, District & Additional Sessions Judge, Sahebganj.
31. Ms. Neeti Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal).
32. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Seraikella-Kharsawan (Chandil).
33. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
34. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
35. Ms. Anjilina Neelam Marki, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
36. Mr. Shera Samson Turkey, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
37. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
38. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.

39. Mr. Sanjit Kumar Chandra, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
40. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
41. Ms. Nitasha Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
42. Ms. Angelina John, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
43. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
44. Ms. Veena Kumari, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
45. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
46. Ms. Seema Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
47. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.
48. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Gumla.
49. Mr. Vivek Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
50. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
51. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
52. Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
53. Mr. Adnan Aqueeb, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
54. Mr. Bishwanath Oraon, Chief Judicial Magistrate, Jamtara.
55. Mr. Amit Kumar Vaish, Chief Judicial Magistrate, Koderma.
56. Mr. Abdul Naseer, Chief Judicial Magistrate, Latehar.
57. Ms. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga.
58. Ms. Shilpa Murmu, Chief Judicial Magistrate, Pakur.
59. Mr. Shivendu Dwivedi, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
60. Mr. Chandan, Chief Judicial Magistrate, Ranchi.
61. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
62. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Gautam Gobinda, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.
66. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal).
67. Ms. Shrishti Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
68. Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
69. Mr. Ankit Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chaibasa (Chakradharpur).
70. Mr. Edith Horo, J.M.-cum-P.M. (J.J.B.), Chatra.
71. Ms. Samirah Khan, J.M.-cum-P.M. (J.J.B.), Daltonganj.
72. Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj.
73. Mr. Bankim Chandra Chatterjee, J.M.-cum-P.M. (J.J.B.), Deoghar.
74. Ms. Sandhya Prasad, S.D.J.M., Deoghar.
75. Mr. Abhijeet Pandey, S.D.J.M., Dhanbad.
76. Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
77. Mr. Ishraque Zeya Khan, J.M.-cum-Judge-In-Charge, Dhanbad.
78. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
79. Mr. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
80. Mr. Shailendra Kumar Napit, J.M.-cum-Judge-In-Charge, Garhwa (Nagar Untari).
81. Mr. Md. Danish Nawaz, J.M.-cum-Judge-In-Charge, Giridih.
82. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
83. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Godda.
84. Ms. Anupriya Sanga, S.D.J.M., Godda.
85. Ms. Shradha Bhushan, Civil Judge (Jr. Div.)-cum-J.M., Gumla.
86. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
87. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
88. Mr. Arvind Kumar No. 3, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
89. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
90. Mr. Amit Alda, J.M.-cum-Judge-In-Charge, Jamtara.
91. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.)-cum-J.M., Koderma.

92. Mr. Utkarsh Jain, J.M.-cum- Judge-In-Charge-cum-P.M. (J.J.B.), Latehar.
93. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c. Lohardaga.
94. Mr. Vijay Kumar Das, J.M.-cum-Judge-In-Charge, Pakur.
95. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge-In-Charge, Ramgarh.
96. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
97. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
98. Mr. Tushar Anand, S.D.J.M.-cum-Judge-In-Charge-cum-P.M. (J.J.B.), Sahebganj.
99. Mr. Amit Khanna, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge-In-Charge, Seraikella-Kharsawan (Chandil).
100. Mr. Subhash Bara, Civil Judge (Jr. Div.)-cum- Judge-In-Charge-cum-P.M.(J.J.B.), Simdega.

Sub.:- Nomination of Judicial Officers for attending one day **“State Level Conference on Speedy and Qualitative disposal of Cyber Crime Cases: Issues, Challenges & Solutions (C-04)” for Judicial Officers from all cadres, Prosecutors, Police Officers and Bank Officials**, scheduled to be held on **23rd February, 2025 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid one day **“State Level Conference on Speedy and Qualitative disposal of Cyber Crime Cases: Issues, Challenges & Solutions (C-04)” for Judicial Officers from all cadres, Prosecutors, Police Officers and Bank Officials**, scheduled to be held on **23rd February, 2025 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Conference till the evening of concluding day of the Conference. All the nominated officers have to report at Judicial Academy Jharkhand for attending the Conference at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Conference.

No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

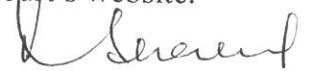
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 825 /Apptt.

Dated, Ranchi, the 14/02/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 125/JAJ dated 07.02.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.



14.02.25

Registrar (Administration)